



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.07.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 10.07.2025 & 11.07.2025 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 373 of 2024 Part Heard	Silver Bank Ltd. Vs. BLA Power Pvt. Ltd.	Vineet Aneja	Arpan Behl Ayush Agarwal
2.	Comp. App. (AT) (Ins) No. 517 of 2024 Part Heard	Express Resorts & Hotels Ltd. Vs. Amit Jain & Ors.	Himanshu Satija	Varun Kalra Pranav Khanna-R1 Apsi Kapadia Jaitegan Singh Khuram-R13 Mohit D Ram
3.	Comp. App. (AT) (Ins) No. 289-291 of 2024 & I.A. No. 1015, 1016, 1017 of 2025 Part Heard	Rare Asset Reconstruction Ltd. Vs. VR2 Land Development Pvt. Ltd. & Ors.	Abhirup Dasgupta	Malak Bhatt Neeha Nagpal- R2&3 Tishampati Sen Riddhi Sancheti- R4 Chintan Gandhi Aman Varma- R7

4.	Comp. App. (AT) (Ins) No. 1330 of 2024 Part Heard	Godrej Projects Development Ltd. Vs. Kailash T. Shah, Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd. With	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman
5.	Comp. App. (AT) (Ins) No. 1345 of 2024	Prakhhyat Dwellings LLP Vs. Kailash T. Shah Resolution Professional of Jaatvedas Construction Co. Pvt. Ltd.	Sanjana Saddy	Tanmay Kelkar Anirudh Purosothaman
6.	Comp. App. (AT) (Ins) No. 1012 of 2024 Part Heard	IFCI Ltd. Vs. Ashok Kumar Sarawgi, RP for Kohinoor Steel Pvt. Ltd.	Nimita Kaul	Shaumik Mitra Aksrsh Garg

By order of Hon'ble Chairperson
-Sd/-
Registrar